

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 117 /A. The earlier Vacancy position of the Jharkhand Superior Judicial Service as well as vacancies accrued till date including future vacancies likely to be accrue till 31st March, 2019 is notified in the following manner:-

By promotion from Civil Judge (Sr. Division) on the basis of merit-cum-seniority (65%)-Rule 4(b)	Promotion (by way of selection) through limited competitive Examination (10%)-Rule 4 (C)	By direct recruitment from Bar (25%)- Rule 4 (a)
38 (35+03)	21* (19+02)	20 (17+03)

**If the candidates are not available for 10% quota, or are not able to qualify in the examination, then vacant post shall be filled up by regular promotion.*


The earlier vacancy position as notified vide Notification No. 214/A dated 21st September, 2017 is modified accordingly.

Dated: 19th May, 2018

By Order,
Sd/-(Ambuj Nath)
Registrar General

Memo No. 2371 /Apptt. Dated Ranchi, the 19th May 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the above notification in the official website of the High Court of Jharkhand, Ranchi immediately.


19.5.18
Registrar General